

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4269
ANSWERED ON:06.12.2010
WORKS UNDER MGNREGS
Meghwal Shri Bharat Ram

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the work regarding improvement of water level being undertaken under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in various States of the country;
- (b) if so, the details thereof, State-wise;
- (c) the names of the States in which construction work of MGNREGS gabion structure and rainy drainage are being undertaken and proposed to be undertaken in the country;
- (d) the details of the works undertaken during the last three years and the current year;
- (e) the number of cases related to the construction of gabion structure and drainage are under consideration of the Additional Chief Engineer, Water Resource Division, Jaipur; and
- (f) the time by which the said works are likely to be completed?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a)&(b): Yes, Sir. Focus of the activities permissible under the Act is on water conservation & water harvesting, renovation of traditional water bodies including desilting of tanks etc. All these activities help in improving the ground water level. State-wise number of works taken up under these categories are given in the Annexure.

(c): Under Mahatma Gandhi NREGA, gabion structures are constructed in the drainage line under the category of water conservation & water harvesting and also under flood control and protection works including drainage in water logged areas.

(d): Activities permissible under the Mahatma Gandhi NREGA as stipulated in para 1 of Schedule-I in the order of priority are as under:

(i) water conservation and water harvesting;

(ii) drought proofing (including afforestation and tree plantation);

(iii) irrigation canals including micro and minor irrigation works;

(iv) provision of irrigation facility, horticulture plantation and land development facilities to land owned by households belonging to the Schedule Castes and Schedule Tribes or Below Poverty Line families or to beneficiaries of land reforms or to the beneficiaries under the Indira Awas Yojna of the Government of India or that of small farmers or marginal farmers as defined in the Agriculture Debt Waiver and Debt Relief Scheme, 2008. (The benefits of works on individual lands have been extended to small and marginal farmers vide notification dated 22.7.2009)

(v) renovation of traditional water bodies including desilting of tanks;

(vi) land development;

(vii) flood control and protection works including drainage in water logged areas;

(viii) rural connectivity to provide all-weather access.

(ix) Construction of Bharat Nirman, Rajiv Gandhi Sewa Kendra as Village Knowledge Resource Centre and Gram Panchayat Bhawan at Gram Panchayat level (included vide Notification dated 11.11.2009).

(x) any other work which may be notified by the Central Government in consultation with the State Government.

(e): Construction of gabion structure and drainage are not presently under consideration by Water Resources Zone, Jaipur

(f): Does not arise.